

3

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/4/18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/2017
NAME OF THE PETITIONER(S) : ABRAHAM REJI & 1
NAME OF THE RESPONDENT(S) : MEENACHIL HOTELS & RESORTS
PVT.LTD & 14OTHS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	Madhuran.M	Counsel for Petitioner	<u>Madhuran</u>
----	------------	------------------------	-----------------

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondents. The Counsel for the Petitioner undertakes to inform the Respondents the next date of hearing. Put up on **13.06.2018 at 10.30 AM.**

-54-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)